

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 30TH SEPTEMBER, 2022

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	91611	375618	467229	5231	27414	32645	4138	17380	21518	92704	385652	478356	450	1654	2104	14290	51465	65755
NAGALAND	1592	3020	4612	162	245	407	181	233	414	1573	3032	4605	04	05	09	305	674	979
MIZORAM	2649	3207	5856	715	708	1423	572	864	1436	2792	3051	5843	04	06	10	322	161	483
ARUNACHAL PRADESH	2599	13166	15765	415	1004	1419	271	885	1156	2743	13286	16029	04	88	92	519	4254	4773